

and their approval is awaited.

(c) Necessary plan permission has been made by Delhi Administration for making available the necessary additional infrastructure.

(d) All the available teachers will be considered for placement in the college subject to their fulfilling the qualifications as per the recruitment rules.

Allotment of DDA Flats under Retiring Persons Scheme

346. SHRI RADHA MOHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of persons registered under the New Pattern Scheme of DDA and who have been allotted flats under Retiring Persons Scheme, 1989;

(b) whether the construction of roads/by-lanes has been completed in Sector 18 of Rohini and civic amenities provided; and

(c) if not, the steps Government propose to take to expedite outstanding works in the above sector to make the flats habitable?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course.

[*Translation*]

Sale of Surplus Land of Sick Textile Mills

347. SHRI BALASAHEB VIKHE PATIL: Will the Minister of TEXTILES be pleased to refer to the news captioned 'No decision on land sale by NTC Mills' appearing in

Business Standard dated 21 July, 1990 and state:

(a) whether Government have taken any decision regarding disposal of surplus land of sick textile mills under National Textile Corporation;

(b) if so, the reasons therefor; and

(c) whether Government propose to sell this land to public sector industry and if not, how and when Government propose to dispose it off?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

Demolition of Colonies in Trans-Yamuna, Delhi

348. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Department of Land and Buildings of Delhi Administration has taken a decision to demolish and acquire some old colonies in Trans-Yamuna area in Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government propose to provide alternative land to the residents of these colonies in case these are demolished; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). While some lands along the river

Yamuna have been notified for acquisition, primarily for channelisation of the river, no such general policy decision to demolish and acquire old colonies has been taken by the Delhi Administration.

[*English*]

Carrying Night Soil on Head

349. DR. C. SILVERA: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received some requests for abolition of practice of carrying night Soil as head load, at least in the year of Social Justice being observed during 1990-91;

(b) if so, the details thereof;

(c) whether Government have taken any action in the matter so far; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Proposals have been received from the State governments during 1990-91 for Central assistance under the Centrally Sponsored Scheme of Liberation of Scavengers which provides for the conversion of existing dry-latrines into water-pour flush latrines and rehabilitation of unemployed scavengers in dignified employment/occupation. The ultimate objective is to abolish the practice of carrying night soil as head load.

(b) to (d). A provision of Rs. 23.00 crores has been made for this scheme in the budget of the Ministry of Welfare and Rs. 20.5 crores in the budget of the Ministry of Urban Development for this scheme during 1990-91. Under an Action Plan, 500 towns are proposed to be covered during this year.

[*Translation*]

Sina Kalegaon Major Irrigation Project

350. SHRI S.B. THORAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have received a proposal of Sina Kalegaon Major irrigation Project from Government of Maharashtra; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Sina Kalegaon Major Irrigation Project received from the Government of Maharashtra in 1976 was returned to the State Government in 1979 due to non-compliance of observations of Central Appraising Agencies.

[*English*]

Issue of Waiting Members in Hospital O.P.D.s

351. SHRI PRATAPRAO B. BHOSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether patients in O.P.D's of all major Government Hospitals of Delhi are examined under some waiting numbers issued by each Department of Hospital O.P.D;

(b) whether this system has been creating hardships for lay patients;

(c) whether Government propose to introduce digital waiting token schemes; and

(d) if so, the details thereof?